

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
(Through Physical Hearing / VC Mode (Hybrid))

ITEM No.05
I.A. Nos.204, 205, 222/2022,
437 & 481/2024
C.P. (IB).No.50/BB/2021

IN THE MATTER OF:

M/s. Urban Reserves (India) Pvt. Ltd. ... Petitioner
Vs.
M/s. Vijaya Steels Ltd. ... Respondent

Order under Section 7 of IBC, 2016

Order delivered on 10.07.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Resolution Professional : Shri Chandramouli P.
Resolution Professional : Shri Hari Babu Thota

ORDER

I.A. No.437 of 2024:

1. The present Application has been filed by the Resolution Professional seeking to take on record the 60th Progress Report for the Period from 16.05.2024 to 31.05.2024.
2. Heard the Ld. Counsel for the Applicant/RP.
3. In the circumstances, and for the reasons mentioned in the Application, the instant I.A. is hereby allowed by taking on record the 60th Progress Report for the Period from 16.05.2024 to 31.05.2024.
4. Accordingly, **I.A.No.437 of 2024 is disposed of.**

I.A. No.481 of 2024:

1. The present Application has been filed by the Resolution Professional seeking to take on record the 61st Progress Report for the Period from 01.06.2024 to 15.06.2024.
2. Heard the Ld. Counsel for the Applicant/RP.
3. In the circumstances, and for the reasons mentioned in the Application, the instant I.A. is hereby allowed by taking on record the 61st Progress Report for the Period from 01.06.2024 to 15.06.2024.
4. Accordingly, **I.A.No.481 of 2024 is disposed of.**

I.A. Nos.204, 205 & 222 of 2022:

1. Heard the Ld. Counsel for the RP.
2. List the matter on **27.08.2024.**

Sd/-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

Puja

Sd/-
(K. BISWAL)
MEMBER (JUDICIAL)